NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IND/3119/252/HDB/2017
NAME OF THE COMPANY	
	Sri Raghunath Resorts & Hospitality India Pvt
	Ltd
	Litti
NAME OF THE PETITIONER(S)	
× ***	Sri Raghunath Resorts & Hospitality India Pvt
	Ltd
	Liu
NAME OF THE RESPONDENT(S)	
	Registrar of Companies, Hyderabad
UNDED SECTION	252
UNDER SECTION	434

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DARGA MABU BASH	ta pcs	csdmbarha@gmail.com 9493851015	Box

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Shri Darga Mabu Basha, Learned PCS for the Petitioner Company. The Counsel is permitted to take notice to RoC. Post the case on 9.10.2017

Member (T)

Member (J)

Bm